

22


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.346,347,374/2018 in CP(IB) No.173/10/HDB/2017
NAME OF THE COMPANY	Sri Vinayaka Paper & Boards Pvt Ltd
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. Narendar Naik	Adv in IA. 347 & 374	9849387366	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Dr. Madhusudhan Rao	RP	madhusudhan10@gmail.com 2177715558	

ORDER

IA No. 346,347/18, are listed today for hearing.

Counsel for applicants is present.

Counsel for RP is also present.

Counsel for applicant in IA No. 374/18, "not pressed" the application.

Counsel endorsed on the application hence IA No. 374/18 is dismissed as "not pressed".

IA No. 396/18, is taken up today.

Issue notice to RP (R.1) who will represent other respondents as they all members of COC.

Counsel undertakes to serve notice on RP along with application copy and Annexures.

List it on 26.09.2018.



Member (Judl)